

Filing under clause (ca) of sub-regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Sort India Enviro Solutions Limited; Date of commencement of CIRP: 23.09.2020

List of creditors as on: 19.05.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

<u>S. No.</u>	<u>Name of Creditor</u>	<u>Identification No.</u>	<u>Details of claim received</u>		<u>Details of claim admitted</u>						<u>Amount of contingent claim</u>	<u>Amount of any mutual dues, that may be set-off</u>	<u>Amount of claim not admitted</u>	<u>Amount of claim under verification</u>	<u>Remark, if any</u>
			<u>Date of receipt</u>	<u>Amount Claimed</u>	<u>Amount of claim admitted*</u>	<u>Nature of claim</u>	<u>Amount covered by security interest</u>	<u>Amount covered by guarantee</u>	<u>Whether related party?</u>	<u>% of voting share in CoC</u>					
1.	Ashv Finance Limited (Formerly known as Jain Sons Finlease Limited)	NA	06-10-2020	3,89,78,691	3,75,00,944	FC	Annexure-A	Yes	No	7.42	NA	NA	-	NA	
2.	Jain Motors	NA	08-10-2020	1,24,33,741	1,24,33,741	FC	Annexure - A	NA	No	2.46	NA	NA	-	NA	
3.	Intec Capital Limited	NA	27-10-2020	1,04,40,889	65,16,592	FC	Annexure - A	NA	No	1.29	NA	NA	-	NA	
4.	Alchemist Asset Reconstruction Company	NA	09-10-2020	36,18,12,355	36,12,10,954	FC	Annexure - A	Yes	No	71.45	NA	NA	-	NA	

	Limited (AARC)														
5.	Shriram Transport Finance Co. Ltd.	NA	22-12-2020	1,49,26,844	1,47,60,827	FC	Annexure - A	NA	No	2.92	NA	NA	-	NA	
6.	Hinduja Leyland Finance	NA	20-01-2021	49,92,494	30,61,035	FC	Annexure - A	NA	No	0.61	NA	NA	-	NA	
	Total			44,35,85,014	43,54,84,093					86.15					

NOTES:-*

1. The amount of claims are provisionally admitted based on the documents submitted by the respective claimants as audited books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.
2. The amount of claim admitted and voting share may undergo a revision in case any additional information/ document coming to the notice of the RP warrants the same.

Security Interest**1. Ashv Finance Limited (Formerly known as Jain Sons Finlease Limited)**

- Pledge of 200,000 Equity Shares of Company held by Mr. Paresh Parekh (Director) along with Power of attorney.
- Addendum to Pledge agreement dated 26-Dec-2014, extending the pledge of 200,000 Equity Shares of Company held by Mr. Paresh Parekh (Director) along with Power of attorney.
- Second Addendum to Pledge agreement dated 26-Dec-2014, extending the pledge of 200,000 Equity Shares of Company held by Director Mr. Paresh Parekh along with Power of attorney.
- Personal Guarantee of Mr. Paresh Parekh & Mr. Manish Patel (Directors).

2. Jain Motors - Charge registered on the vehicles with RTO Vadodara.**3. Intec Capital Limited**

- First charge by the way of Exclusive Hypothecation Lien mark on the performa Invoice and in favour of Intec Capital Limited covering the entire asset
- Details of asset hypothecated: Fully Automated Horizontal Baler (SHB2-1000S11080).

4. Alchemist Asset Reconstruction Company Limited (AARC)

- First and Exclusive charge on hypothecation of entire current asset of CD namely stocks of raw material, stock in process, semi-finished and finished goods and spares, book debts, movable fixed assets (both present and future), Registered office of Company situated at Shankarwadi, near Shastri Bridge Nava Yard Road, Fatejgunj, Vadodara-390002
- First and Exclusive charge on Industrial land and Building at registration dist. Baroda sub district Baroda land bearing R.S. No. 631, C.S.No.726, Paiki,729, paiki area adm. 37230, sq.ft. or thereabout including private road & net area adm. 32050 sq.ft. mouje-kasba Vadodara, Gujarat
- First and Exclusive charge on Open industrial Land at registration dist. Baroda sub district Baroda land bearing C.S.No.6125 of Dev Industrial Estate bearing sub Plot 38, Plot area adm. 8400 sq.mtr. i.e. 780.37 sq.mtr. Vadodara, Gujarat
- Pledge of shares of CD owned by Mr. Manish Patel and Mr. Paresh Parekh, personal guarantors

5. Shriram Transport Finance Co. Ltd. – Vehicles Financed (Hypothecation)**6. Hinduja Leyland Finance - Vehicles Financed (Hypothecation)**